

**STATEMENT OF DECISIONS OF  
GOVERNMENT ON CERTAIN RE-  
COMMENDATIONS OF THE ADMINI-  
STRATIVE / REFORMS COMMISS-  
SION IN THEIR REPORT ON 'FIN-  
ANCE, ACCOUNTS AND AUDIT'**

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI P. C.  
SETHI) : Mad, m, I beg to lay on the Table a  
statement o decisions of Government •on  
certain recorr endations of the Admi-  
nistrative Reforms Commission in their  
Report on 'Finance, Accounts and Audit'.  
{Placed in Libraj t. See No. LT-1284/69.]

THE DEPUTY CHAIRMAN: The House  
stands *en journed* till a P. M.

The ] ouse adjourned for lunch  
at ten ninutes past one of the clock.

The House rt assembled after lunch at two  
of the clo k, THE VICE-CHAIRMAN (SHRI  
AKBAR AM KHAN) in the Chair.

**THE WEST BINGAL LEGISLATIVE  
COUNCIL ABOLITION) BILL,  
1969—Contd**

THE VICE-CHAIRMAN (SHRI AKBAR  
ALI KHAN): Mr. Bhupesh Gupta.

SHRI BHUPESH GUPTA (West Bengal)  
: Mr. Vice Chairman, we are resuming the  
debate >n the Bill to abolish the West Bengal  
Le jislative Council....

THE VICE CHAIRMAN (SHRI AKBAR  
ALI K 3AN) : You have already spoken for  
half in hour.

SHRI BHUPESH GUPTA: With  
interruptions. If you minus that time, deduct  
the time spent on interruptions....

SHRI SUNDAR SINGH BHANDARI  
(Rajasthan): You will take 40 minutes even  
then.

SHRI BHUPESH GUPTA: I will be  
extremely briel because we are giving a burial  
to it and we need some obituary words. It is  
on)/ a funeral speech for the West Bengal  
."egislative Council. And I am glad thai I am  
participating in the funeral cerenu ay of an  
institution which is contrary to 01 r concept  
of parliamentary democracy and which, in  
fact, works against it. (*Interruptions.*) Do  
not disturb

me. Then I will take more time. I would ask  
my friend in Bihar also to do the same thing,  
to abolish it there. But here certain principles  
arise. The principle is this. There is no point  
in having a Second Chamber now because we  
have somewhat a going parliamentary  
democracy in the sense that the Lower House  
is elected on the basis of adult franchise and  
it can carry on its work. And as you see, from  
here we have to wait in many respects on the  
pleasure of the other House. Bills have to be  
passed. We are called upon to endorse  
them—not that we are called upon to endorse  
them, we are called upon to consider them.  
But our Ministerial friends do not make up  
their minds and that is why nothing can be  
changed here. How many Bills have we  
amended and sent to the Lok Sabha in 16  
years? I think one or two instances of minor  
amendments could be recalled. Otherwise,  
we have not been able to amend any Bill out  
of hundreds of Bills that pass through this  
House. Now, what does it show ? Either we  
are redundant or we are absolutely useless  
people.

SHRI P. C. MITRA (Bihar): Whatever we  
had to say we have said [in the Joint  
Committee in which the Rajya Sabha is also  
represented.

SHRI BHUPESH GUPTA : My friend is  
pleased with a consolation prize. I am saying  
that you are pleased with it because of the  
travelling allowance. I am not saying it. You  
were on the Joint Committee. But even after  
the Joint Committee, they amend and you  
endorse, in fact. That is what I am saying.

(*Interruptions*)

THE VICE-CHAIRMAN (SHRI AKBAR  
ALI KHAN) : Order, please.

SHRI BHUPESH GUPTA : I am  
asking you. Personally, I would say, well, the  
Rajya Sabha is becoming more and more an  
anachronistic institution in our parliamentary  
democracy. Now, you see. The Lok Sabha  
has undergone a change and this change is to  
be reflected in the Rajya Sabha. It will take at  
least eight years, that is to say, four biennial  
elections. Now, this time we have got from  
West Bengal, out of five, four on the  
Opposition side. You have been finished  
there practically. If West Bengal is to be  
reflected in the Rajya Sabha, then we have to  
wait a little, for another two years or so.  
Now, it is not possible under the present set-  
up, and we have to wait for the biennial  
election.